

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

37

C.A. No. 45/(MAH)/2012

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: M/s. C & S Systems Technologies Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956 and  
441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	S.S. ISRANI i/o SD ISRANI LAW CHAMBERS	Adv for Applicant	Satyam

ORDER

CA No. 45/621A/441/NCLT/MB/MAH/2012

At request of the Counsel, list this matter on 01.08.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)